



\$~1 & 2 (Appellate Matter)

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 657/2022, CRL.M.A. 2840/2022, CRL.M.A. 19865/2022

DIRECTORATE OF ENFORCEMENT

..... Petitioner

Through: Mr. Anupam S. Sharma, Special

Counsel with Mr. Prakarsh Airan, Mr.

Nishant Kandpal, Advs.

versus

RAJESH KUMAR AGGARWAL

..... Respondent

Through: Mr. Hardik Sharma, Mr. Pankush

Goyal, Mr. Kishitiz Garg, Advs. Mr. Arjun Kakkar, Adv. (VC).

+ CRL.M.C. 1477/2022, CRL.M.A. 6411/2022

**ASSISTANT DIRECTOR** 

..... Petitioner

Through: Mr. Zoheb Hossain, Mr. Vivek

Gurnani, Mr. Kartik Sabharwal, Ms.

Radhika Puri, Advs. for ED.

versus

SHRI MALVINDER MOHAN SINGH

..... Respondent

Through: Mr. Arjun Kakkar, Adv. (VC).

Mr. Shiven Varma, Adv. for R-2.

**CORAM:** 

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER 26.04.2024

%

List on 07.08.2024.

Interim order, if any, to continue.

DINESH KUMAR SHARMA, J

APRIL 26, 2024/AR...